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NATIONAL COMPANY LAW TRIBUNAL
SPECIAL BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 03/03/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER :
PETITION NUMBER : TCP/42/2016
NAME OF THE PETITIONER(S) : G. Sethuraman
NAME OF THE RESPONDENT(S) : Spinco Special Instruments Consortium Pvt. Ltd & 3 Others
UNDER SECTION : 397/398

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

1.	G. POONKUNRAN.	counsel for the petitioner	
2.	K. GOWTHAM KUMAR	counsel for Respondents 2 & 3	

ORDER

Shri G Poonkunran, counsel for petitioner present. Shri K Gowtham Kumar, counsel for R2 & R3 present. On the last date of hearing the matter had been adjourned considering the request of the Chartered Accountant, Shri R Thiagarajan, on the ground that he was undergoing medical treatment. Today there is no such request from the Chartered Accountant. Both the counsels reported that they do not have any communication from the CA. In the circumstances, at the request of both the counsels, **Registry is directed to inform the Chartered Accountant to submit his report on the next date of hearing.** The counsels are also directed to inform the Chartered Accountant for filing his report. Time extended at request. Put up on 31.03.2017 at 10.30 A.M.


(K. Anantha Padmanabha Swamy)
Member (Judicial)